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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.  | T.P. No. | Purpose   | Section | Name of the Parties M/s. / Mr.        |
|-----------------------|----------|---|---------|---------------------------------------|
| CP No.161/<br>BB/2017 | -        | For filing additional information as required by Registry | 252(1)  | Actis Infrastructure Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER  | REPRESENTATION TO WHOM                           | SIGNATURE |
|---------|--------------------------------------|--|-----------|
| 1       | PARAMESHWAR<br>G. BHAT<br>9449134152 | ACTIS INFRASTRUCTURE<br>PUT. CTD.<br>-PETITIONER |           |

**O R D E R**

PCS for Petitioner Company is present. He has filed additional Affidavit in the registry on 21/11/2017. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice in the name of ROC and PCS is directed to collect the same and serve it on ROC alongwith Petition and Annexure if not already submitted. List it on 05/01/2018.

Member (T)

Member (J)